

**NOTICE**

**Dated 30.09.2024**

It is for the information of all the Ld. Advocates and Party-in-person that for carrying out renovation work for expansion of DRR and CRC Branches, the filing of cases will be done temporarily at the Filing Counters near Pass Counters, where the filing of Ordinary Cases was done during the outbreak of Covid-19 pandemic w.e.f. 01.10.2024.

Also, the cases in objection can also be collected from the new Objection Counter adjacent to the above temporarily Filing Counter.

All the stakeholders are requested to cooperate.

**By Order of Hon'ble the Chief Justice**